

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 19448/2015

SUBHADRABEN . & ANR.

Petitioner(s)

VERSUS

DINMOHAMMED IBRAHIM . & ORS.

Respondent(s)

(only slp (C) no. 28114 and 28115 of 2015 to be listed before the
Hon'ble Judge in Chamber)

WITH

SLP(C) No. 19450/2015 (III)

SLP(C) No. 19449/2015 (III)

SLP(C) No. 28114/2015 (III)

SLP(C) No. 28115/2015 (III)

Date : 15-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. S.S. Pandey, Adv.
Mr. A.K. Suman, Adv.
Ms, Rashmi Atreya, Adv.
Mr. O. P. Bhadani, AOR

For Respondent(s)

Ms. Manjeet Chawla, AOR

UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 19448,19450 and 19449/2015

The matters stand complete.

SLP(C) No. 28114 and 28115/2015

All the respondents are common in both the matters.

Respondent Nos.1 and 2 have been served but no one has
entered appearance.

Respondent No.3 has already filed counter affidavit.

Respondent No.4 has refused to accept notice, as such, service is deemed to be complete but no one has put in appearance.

The matters stand complete.

Registry to process all the matters for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
15.11.2017